

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 217**  
**(IB)-470(ND)/2017**

**IA/1664/2019 IA/1592/2019 along with CA-496/2018**

**IN THE MATTER OF:**

**Sh. Amit Kumar Malik**

... **Applicant/Petitioner**

**Versus**

**M/s. Kindle Developers Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 23.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Rachit Mittal Adv for Noida Authority  
Adv Akash Srivastava & Adv Aishwarya in CA 965/2020 & CA no. 725/2020  
Mr. Gaurav Mitra, Adv, Ms. Shriya Raychaudhuri, Adv, Mr. Prateek  
Kushwaha, Adv with Kashi Vishwanathan Sivaraman for Resolution  
Professional

**ORDER**

**IA/1664/2019 IA/1592/2019 along with CA-496/2018:** List these IAs

on 17<sup>th</sup> August, 2021.

- Sol -

**(L. N. GUPTA)**  
**MEMBER (T)**

- Sol -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**